

Ushdev International limited

(A Company under Liquidation vide NCLT Order dated 16th October 2025)

List of claims by Secured Financial Creditors as on 09th June , 2026:

S. No	Financial Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs.)
1	State Bank of India	260221555	260221555	0	0	0
2	IDBI	174729164	174729164	0	0	0
3	Bank of Baroda	117706405	117706405	0	0	0
4	ICICI Bank Limited	67667070	67667070	0	0	0
5	Punjab National Bank	46654328	46654328	0	0	0
6	Bank of Maharashtra	58848568	58848568	0	0	0
7	Indian Overseas Bank	55050518	55050518	0	0	0
8	Central Bank of India	51148495	51148495	0	0	0
9	Union Bank Of India	45860904	45860904	0	0	0
10	UCO Bank	31740712	31740712	0	0	0
	Total	909627719	909627719	0	0	0

Notes:

1.* Based on the information available with the Liquidator pursuant to Form D and including additional submissions by the Financial Creditors, State Bank of India has non relinquished the security interest in the Satara land and windmill over which they have exclusive charge. Similarly Canara bank have non relinquished the security interest in the Theni windmill and land over which they have exclusive charge.

The amount of secured creditors has been considered in accordance with the amended provisions, which are clarificatory in nature and applicable to ongoing liquidation proceedings. Creditors have been recognized as secured only to the extent of the value of the security charged in their favour. The security value attributable to each secured creditor has been determined based on the average of the realizable values assessed by two registered valuers in the valuation reports obtained during the liquidation process. The aforesaid value is based on estimated realizable values and may vary depending upon the amount actually realized from the securities charged in favour of the respective secured creditors.